

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2914
TO BE ANSWERED ON 13TH MARCH, 2018

PDS SCAMS IN
ARUNACHAL PRADESH

2914. SHRI NINONG ERING:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether frequent PDS scams ranging up to Rs. one thousand crore occurred in Arunachal Pradesh, if so, the details thereof;
- (b) whether any steps are being taken by the Government to overcome this problem and if so, the details thereof;
- (c) whether the Government has implemented IT in PDS, if so, the details thereof, States/UTs-wise; and
- (d) whether it is a fact that IT has not yet been implemented in PDS in Arunachal Pradesh, if so, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (b): The Government of Arunachal Pradesh has informed that the alleged Public Distribution System scams are said to have occurred during the years 2001 to 2004 and after that no such case have occurred in the State. The major reason for above scams was due to operation of Headload in most of the districts of State. After implementation of National Food Security Act, 2013 in the State, the Headload has been completely banned.

(c) to (d): With an aim to bring reforms in the functioning of Public Distribution system (PDS), Government has implemented a scheme on 'End-to-End Computerization of PDS Operations' in collaboration with all States/UTs including Arunachal Pradesh. The scheme comprises digitization of ration cards/beneficiaries, computerization of supply-chain management, installation of e-PoS machine at Fair Price Shops, setting up of transparency portals and grievance redressal mechanisms[GRM] in all States/UTs. A State/UT wise statement including Arunachal Pradesh showing the status of implementation of End to End Computerisation of PDS operations as on 27/2/18 is annexed.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO. 2914 DUE FOR ANSWER ON 13.03.2018 IN THE LOK SABHA.

Statement showing the State/UT wise status of implementation of End-to-End Computerization of PDS Operations

(as on 27.02.2018)

Sl.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply Chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Total No. of Fair Price Shops	No. of FPSs with Operational ePoS
1	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	28,663	28,663
2	A & N Islands	100%	100%	Implemented	Implemented	Yes	Yes	Yes	482	373
3	Arunachal Pradesh	100%	45%	-	-	Yes	-	Yes	1,731	0
4	Assam	100%	0%	Implemented	-	Yes	Yes	Yes	38,238	109
5	Bihar	100%	83%	Implemented	Implemented	Yes	Yes	Yes	41,483	59
6	Chandigarh	100%	100%	NA	NA	Yes	Yes	Yes	0	0
7	Chhattisgarh	100%	99%	Implemented	Implemented	Yes	Yes	Yes	12,309	11,900
8	D & N Haveli	100%	100%	Implemented	Implemented	Yes	Yes	Yes	62	62
9	Daman & Diu	100%	100%	Implemented	Implemented	Yes	Yes	Yes	51	51
10	Delhi	100%	100%	Implemented	Implemented	Yes	Yes	Yes	2,254	2,217
11	Goa	100%	100%	Implemented	Implemented	Yes	Yes	Yes	446	42
12	Gujarat	100%	97%	Implemented	Implemented	Yes	Yes	Yes	17,210	17,210
13	Haryana	100%	89%	Implemented	Implemented	Yes	Yes	Yes	9,491	9,491
14	Himachal Pradesh	100%	93%	Implemented	Implemented	Yes	Yes	Yes	4,924	4,904
15	Jammu & Kashmir	100%	59%	Up to TSOs*	-	Yes	Yes	Yes	5,970	551
16	Jharkhand	100%	97%	Implemented	Implemented	Yes	Yes	Yes	23,356	23,115
17	Karnataka	100%	100%	Implemented	Implemented	Yes	Yes	Yes	20,319	18,051
18	Kerala	100%	98%	Implemented	-	Yes	Yes	Yes	14,335	0
19	Lakshadweep	100%	98%	-	NA	Yes	Yes	Yes	39	0
20	Madhya Pradesh	100%	91%	Implemented	Implemented	Yes	Yes	Yes	22,469	22,469
21	Maharashtra	100%	87%	Implemented	Implemented	Yes	Yes	Yes	52,147	51,987
22	Manipur	100%	31%	Partial*	-	Yes	Yes	Yes	2,154	0
23	Meghalaya	100%	0%	-	-	Yes	Yes	Yes	4,651	0
24	Mizoram	100%	75%	Implemented	-	Yes	Yes	Yes	1,247	0
25	Nagaland	100%	45%	-	-	Yes	Yes	Yes	1,691	0
26	Odisha	100%	91%	Implemented	Implemented	Yes	Yes	Yes	12,601	12,601
27	Puducherry	100%	100%	NA	NA	Yes	Yes	Yes	0	0
28	Punjab	100%	97%	Implemented	-	Yes	Yes	Yes	16,657	35
29	Rajasthan	100%	96%	Implemented	-	Yes	Yes	Yes	26,215	26,080
30	Sikkim	100%	86%	Implemented	-	Yes	Yes	Yes	1,421	44
31	Tamil Nadu	100%	100%	Implemented	Implemented	Yes	Yes	Yes	34,773	34,773
32	Telangana	100%	100%	Implemented	Implemented	Yes	Yes	Yes	17,027	17,027
33	Tripura	100%	98%	Implemented	Implemented	Yes	Yes	Yes	1,807	25
34	Uttar Pradesh	100%	88%	Implemented	-	Yes	Yes	Yes	80,982	13,186
35	Uttarakhand	100%	90%	Implemented	-	Yes	Yes	Yes	9,212	8
36	West Bengal	100%	63%	Implemented	Implemented	Yes	Yes	Yes	20,278	0
		100%	82.07%	30	20	36	35	36	5,26,695	2,95,037